

**PROCEEDINGS OF THE DISTRICT & SESSIONS COURT,  
BENGALURU RURAL DISTRICT, BENGALURU**

Subject : Promotion to the posts of Sheristedars.

- Read:
1. Karnataka Subordinate Courts (Ministerial and other posts).
  2. Final seniority list of the officials working in the cadre of First Division Assistants in this District as on 01.01.2017.
  3. G.O.No.DPAR 22 SBC 79 dated 30.08.1979 r/w G.O.No. DPAR 21 SBC 97 dated 03.02.1999 and dated 13.04.1999.
  4. Office note and orders passed thereon.

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**ORDER NO. ADM/55/2011(60)  
BENGALURU, DATED 24<sup>th</sup> DAY OF MAY, 2019**

The following First Division Assistants working in this unit are hereby promoted to officiate as Sheristedars in the pay scale of and posted to the courts noted against their name at column No.4, in the interest of public service to take effect forthwith.

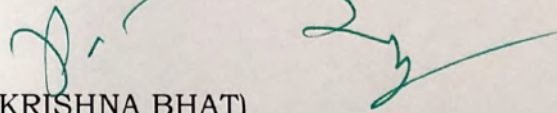
| Sl. No. | Name & Designation of the official Sriyuth/ Smt. | Court in which working at present               | Court to which posted                                 |
|---------|--|---|---|
| 1       | Krishnamurthy A                                  | V Addl. District & Sessions Judge, Devanahalli. | Senior Civil Judge and J.M.F.C., Anekal (Vacant post) |



|   |                     |   |  |
|---|---------------------|---|--|
| 2 | Nirmala G.C.        | Prl. Civil Judge & J.M.F.C.,<br>Doddaballapura.                         | I Addl. District & Sessions Judge,<br>Bengaluru Rural District, Bengaluru.<br>(Vice Sri Halagegowda transferred) |
| 3 | M.J. Sumadevi       | II Addl. Civil Judge<br>Bengaluru Rural District, Bengaluru.            | Senior Civil Judge and J.M.F.C.,<br>Doddaballapura<br>(Vice Sri Keshava Murthy A., transferred)                  |
| 4 | Madhuchandrika B.P. | Prl. District & Sessions Judge,<br>Bengaluru Rural District, Bengaluru. | Senior Civil Judge and J.M.F.C., Nelamangala.<br>(Vacant post)   |
| 5 | Venkatesh K.        | Prl. Civil Judge and J.M.F.C., Hosakote.                                | III Addl. District & Sessions Judge, Anekal.<br>(vacant post)  |
| 6 | Chooda Thyagaraj    | Prl. Civil Judge,<br>Bengaluru Rural District, Bengaluru.               | Senior Civil Judge and J.M.F.C., Devanahalli.<br>(vacant post)   |
| 7 | Sadashiva T.B.      | Senior Civil Judge and J.M.F.C.,<br>Anekal.                             | Prl. Senior Civil Judge<br>Bengaluru Rural District, Bengaluru.<br>(Vacant post)                                 |
| 8 | Virupakshaiah M.H.  | Prl. Civil Judge and J.M.F.C.,<br>Nelamangala.                          | Prl. Civil Judge and J.M.F.C., Devanahalli.<br>(vacant post)   |



|   |             |  |  |
|---|-------------|--|--|
| 9 | Nagaraja P. | Addl. Civil Judge<br>and J.M.F.C.,<br>Devanahalli. | VI Addl. District &<br>Sessions Judge,<br>Bengaluru Rural<br>District, Bengaluru.<br>(vice Sri Thimmaiah<br>transferred) |
|---|-------------|--|--|

  
(P. KRISHNA BHAT)  
Principal District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru

**Copy forwarded for information and necessary action to:**

1. Hon'ble High Court of Karnataka, Bengaluru.
2. III Additional District & Sessions Court, Anekal.
3. V Additional District & Sessions Court, Devanahalli.
4. Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.
5. The Senior Civil Judge & JMFC,  
Anekal/Doddaballapura/Devanahalli/Nelamangala.
6. The Prl. Civil Judge, Bengaluru Rural District, Bengaluru
7. The Prl. Civil Judge & JMFC,  
Doddaballapura/Hosakote/Nelamangala/Devanahalli.
8. Accounts branch of this office.
9. Proceedings file.
10. Official concerned.
11. Office copy.